

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ERASTEEL INDIA PRIVATE LIMITED

1.	Name of Corporate Person:	ERASTEEL INDIA PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person:	05/01/2004
3.	Authority under which Corporate Person is Incorporated /Registered:	Registrar of Companies, Maharashtra
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person:	U51420MH2004PTC143838
5.	Address of the Registered Office and Principal Office (if any) of the Corporate Person:	Registered Address: 710,SWASTIK CHAMBERS, OFF SION TROMBAY ROAD CHEMBUR EAST, MUMBAI, Maharashtra, India, 400071
6.	Liquidation Commencement Date of Corporate Person:	21 st March,2025
7.	Name, Address, Email Address, Telephone Number, and the Registration Number of the Liquidator	Name: Ms. Nayana Premji Savala Address: 1/101-A, Vishal Susheel CHS, Nariman Road, Vile Parle (East), Mumbai – 400057, Maharashtra, India Email: nalinisavala@gmail.com Tel.: 9082605500 / 9869043453 IP Registration No: IBBI/IPA-003/IP-N00051/2017-18/10491 AFA: 30.06.2026
8.	Last Date for Submission Of Claims	19/04/2025

Notice is hereby given that Erasteel India Private Limited has commenced voluntary liquidation on 21st March,2025.

The stakeholders of Erasteel India Private Limited are hereby called upon to submit proof of their claims, on or before 19th April,2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post, or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Nayana Premji Savala

Liquidator

Place: Mumbai

Date :24/03/2025



PUBLIC NOTICE

Mr. Suresh Padukone holding flat no. 1403, admeasuring each flat of 829 sq.ft., Situated on the 14th floor, A-Wing, Raheja Exotica Andaulucia CHS Ltd, Malad (West), Mumbai - 400061. Mr. Suresh Padukone died intestate on 13/02/2022 and without making any nomination or will. Leaving behind their surviving legal heirs 1) Ms. Shanta Suresh Padukone (wife) 2) Mr. Vishal Suresh Padukone (Son) have released their 100% right in the above said flat to their to the Daughter/Sister Ms. Vidya Suresh Padukone by virtue of Registration Deed of release /Relinquishment dated 15/10/2024 vide BDR-16-122780-1-72-2021 / BDR-16-12279-1-72-2021 / BDR-16-12278-1-72-2021 along with Declaration cum Affidavit, Indemnity Bond indemnifying society and its office bearers. Now Ms. Vidya Suresh Padukone is the 100% Shareholder of her father Mr. Suresh Padukone Shares filed on Application for membership to the above said society.

The society hereby invites claims or objections from the heirs or other claimants / objects to the transfer of the said shares and interest of the deceased member in the capital / property of the society within a period of 30 days from the publication of this notice, with certified true copies of such documents and other proofs in support of his / her / their claims / objections for transfer of shares and interest of the deceased member in the capital / property of the society. If no claims / objections are received within the period prescribed above, the society shall be free to deal with the shares and interest of the deceased member in the capital / property of society in such manner as is provided under the bye-laws of the society. The claims or objections, if any, received by the society for transfer of shares and interest of the deceased member in the capital / property of the society shall be dealt with in the manner provided under the bye-laws of the society. A copy of the registered bye-laws of the society is available for inspection by the claimants / objects, in the office of the society with the secretary of the society between 5 P.M. to 7 P.M. from the date of publication of the notice till the date of expiry of its period.

For Raheja Exotica Andaulucia CHS Ltd Sd/- Hon. Secretary Place: Mumbai Date: 24/03/2025

The spirit of Mumbai is now 96 years old!



दरवाजा क्र.१०१, पहिला मजला, जंजलम ४०६-१बी, टाक़ा रोड, के माँल जवळ, पनवेल, रायगड-४१०२०६.

टेलि: ०२२-२७४२१४४/५५, मोबा: ७६२५०७२०३
सीआयएस क्र. एल८११०के१९८७पीएलसी००८६१९
ईमेल: panvel@canfinhomes.com

माणणी सूचना

सिक्कुरिटी इन्वेस्टमेंट अँड रिस्कन्ट्रोल ऑफ फायनान्शियल असेसमेंट अँड एक्जिक्युटिव्ह इंटरनेट अँड, २०२२ (सर्किसी अँड) च्या कलम १३(२) सहवाचता सिक्कुरिटी इंटरनेट (एक्जिक्युटिव्ह) रुल्स, २०२२ (रुल्स) च्या नियम ३(१) अंतर्गत.

न्यायार्थी निम्नस्वाक्षरीकारांनी कॅन फिन होम लि. चे प्राधिकृत अधिकारी म्हणून सर्किसी अँड अंतर्गत आणि कलम १३(२) सहवाचत नियम ३ अंतर्गत प्रदान केलेल्या अधिकाराचा वापर करून खालील दिलेल्या तपशिलांनुसार सूचना प्राप्त झाल्याच्या तारखेपासून ६० दिवसात सूचनेत नमूद केलेली रक्कम चुकती करण्यासाठी येथील खालील सूचीबद्ध कर्जदार/हमीदार (यानंतर "सदर कर्जदार" असा उल्लेख) यांना बोलावण्यासाठी सदर अर्कच्या कलम १३(२) अंतर्गत मागणी सूचना जारी केली होती.

सदर सूचना टपाल प्राधिकरणाद्वारे न बजावता परत आल्या/ कर्जदारांनी त्यांची रीतसर पोचावती केलेली नाही. त्यामुळे कंपनी मोठ्या प्रमाणात सावधगिरी बाळगून (रुल्स ३(१) च्या तरतुदीनुसार) मागणी सूचनेचे सदर प्रकाशन करत आहे. निम्नस्वाक्षरीकारांनी सदर अर्कनुसार सदर कर्जदारांच्या अंतिम ज्ञात पत्त्याच्या परिसरावर सदर सूचना चिटकवली आहे.

कर्जाच्या रितसर परताव्याकरिता खालील मता या खालील तपशिलांनुसार संबंधित पक्षकारांनी कंपनीकडे गहाण देवल्या आहेत.

क्र.	कर्जदार/ हमीदारांच्या नावासह पत्ता	माणणी सूचनेनुसार दावा रक्कम	तारखा मनेचे वर्णन	एनपीएची तारीख
१	१) श्री. आशिष सुनाथ चोरो (कर्जदार) श्रीमती पुत्रा आलमराम कानडे (सह-कर्जदार) प्लॉट क्रमांक १०५, पहिला मजला, विंग-बी, साई गॅलेक्सी", इमारत क्रमांक १, गाव-आसरे, तालुका कल्याण जिल्हा ठाणे ४२१२०१	रु. १५,६८,३७५/- (पंधरा लाख अठराश हजार तीसो शहातार मात्र) ०३-०३-२०२५ रोजी	प्लॉट क्रमांक १०५, पहिला मजला, विंग-बी, साई गॅलेक्सी", इमारत क्रमांक १, गाव-आसरे, तालुका कल्याण जिल्हा ठाणे ४२१२०१	२८-०२-२०२५

* प्रदानच्या तारखेपली बरील नमूद सहाय्यासह संश्लेषण करणे पुढील स्वाक्षरे देत.

मुद्राला सदर सूचना प्रेषितदी तारखेपासून ६० दिवसात स्वाक्षरी जाळण्याचा संश्लेषण करणे बरील सदर रक्कम चुकती करण्यासाठी वादुरे कोलाविलगत येत आहे. यस्तु केवसम निम्नस्वाक्षरीकारांना बरीलसदर तारखणी सकसमुसी करण्यासाठी सर्किसी अँड अंतर्गत कार्यवाही सुरू करणे भाग पडेल. पुढे कर्जदार/हमीदारांचे लक्ष ताराम मता विमोचित करण्यासाठी उपलब्ध वेळेच्या संदर्भात अर्कच्या कलम १३(१) च्या तरतुदीकडे लक्ष वेधण्यात येईल.

सही/-
प्राधिकृत अधिकारी
कॅन फिन होम लि.

दिनांक : २२.०३.२०२५
ठिकाण : पनवेल

फॉर्म ए जाहीर उद्घोषणा (इन्सॉल्व्हेंसी अँड बँक्रेप्टसी बोर्ड ऑफ इंडिया (स्वेच्चा परिसमापन प्रक्रिया) रेग्युलेशन, २०१७ च्या रेग्युलेशन १४) एस्टील इंडिया प्रायव्हेट लिमिटेडच्या स्टेकहोल्डर्सच्या माहितीसाठी	
१. कॉर्पोरेट व्यक्तीचे नाव	एस्टील इंडिया प्रायव्हेट लिमिटेड
२. कॉर्पोरेट व्यक्तीचा स्थापनेची तारीख	०५.०१.२०२४
३. कॉर्पोरेट व्यक्ती च्या अंतर्गत स्थापित / नोंदणीकृत आहे ते प्राधिकरण	कंपनी प्रबंधक, महाराष्ट्र,
४. कॉर्पोरेट व्यक्तीचे कॉर्पोरेट आयडेंटिटी क्रमांक	यु५१४२०एमएम२००४पीटीसी१४३८३८
५. कॉर्पोरेट व्यक्तीची नोंदणीकृत कार्यालय आणि मुख्य कार्यालय (जर असल्यास) त्याचा पत्ता	नोंदणीकृत पत्ता: ७१०, स्वस्तिक चॅम्बर्स, सायन ट्रॉम्बे रोड लगत, चेंबूर पूर्व, मुंबई, महाराष्ट्र, भारत ४०००७९
६. कॉर्पोरेट व्यक्तीचे परिसमापन सुरू होण्याची तारीख	२१ मार्च २०२५
७. परिसमापकाचे नाव, पत्ता, ईमेल पत्ता, दूरध्वनी क्रमांक आणि नोंदणीकरण क्रमांक	कु. नयन प्रेमजी सावला पत्ता: १/१०१-ए, विशाल सुशिल सीएचएम, नरिमन रोड, विलेपार्ले पूर्व, मुंबई ४००००५७, महाराष्ट्र भारत. ईमेल: परश्रमजीरिश्रमरजसालर.ले दूर क्र. ९०८२६०५५००/९८६९०४३४५३ आयपी नोंदणी. क्र. आयबीबीआय/आयपीए-००३/आयपी-एन०००५१/२०१७-१८/१०४९१ एएफए: ३०.०६.२०२६
८. दावे सादर करण्याची अंतिम तारीख	११ एप्रिल २०२५

याद्वारे सूचना देण्यात येते की, एस्टील इंडिया प्रायव्हेट लिमिटेड यांनी २१ मार्च, २०२५ रोजी स्वेच्चा समापनाला सुरुवात झाली आहे.

एस्टील इंडिया प्रायव्हेट लिमिटेडच्या स्टेकहोल्डर्स यांना त्यांच्या दाव्यांचे पुरावे बाब ७ च्या समोर नमूद केलेल्या पत्त्यावर परिसमापकाकडे ११ एप्रिल, २०२५ रोजीस किंवा पूर्वी पाठविण्यास सांगण्यात येत आहे.

वित्तीय धनकांनी त्यांच्या दाव्यांचे पुरावे केवळ इलेक्ट्रॉनिक साधनांद्वारे सादर करावेत. सर्व इतर स्टेकहोल्डर्सने दाव्यांचे पुरावे व्यक्तिशः टपालाद्वारे वा इलेक्ट्रॉनिक साधनांद्वारे सादर करावेत. चुकीचे आणि दिशाभूल करणाऱ्या दाव्यांच्या पुराव्यांचे सादरीकरण शिक्षेस पात्र असेल.

नयन प्रेमजी सावला - परिसमापक
दिनांक: २४ मार्च २०२५
ठिकाण: मुंबई

कर्ज वसुली न्यायाधिकरण क्र. १ मुंबई येथे

वित्त मंत्रालय,
एस्टीमेट भवन, २रा मजला, कुलाबा मार्केट, कुलाबा, मुंबई ४०० ००५.

पुढील तारिख: ०१.०४.२०२५
परि क्र.-८

वसुली कार्यवाही क्र. ५८ सन २०२४

आयडीबीआय बँक लि. प्रमाणपत्र धारक

विरुद्ध
श्री. सचिन काशीराम पेंवेकर आणि अन्य प्रमाणपत्र कर्जदार

माणणी सूचना

प्रति,
१) श्री. सचिन काशीराम पेंवेकर
ए-१/७०१, शंकेस्वर नगर, मानपाडा रोड, डोंबिवली (पूर्व), ठाणे - ४२१२०१, महाराष्ट्र.
आणि
एफ-५०२, ५वा मजला, रामचंद्र पार्क, नांदिवली, विंग बाजार समोर, डोंबिवली (पू)- ४२१ २०१.
आणि
पोस्ट खेड येथे, महालक्ष्मी नगर, न्यू वसाहत, ता. चिचव्हाण, वि. रत्नागिरी.
आणि
टेक प्रोसेस पेंवेट सर्विस लि.,
१ला मजला, इमारत क्र. २, मेहरा पूर्व.,
एलबीएस मार्ग, विक्रोली (प), मुंबई - ४०० ०७९.

२) सी. श्रावणी सचिन पेंवेकर
ए-१/७०१, शंकेस्वर नगर, मानपाडा रोड, डोंबिवली (पूर्व), ठाणे - ४२१२०१, महाराष्ट्र.
आणि
एफ-५०२ ५वा मजला, रामचंद्र पार्क, नांदिवली, विंग बाजार समोर, डोंबिवली (पू) - ४२१ २०१.
आणि
पोस्ट खेड येथे, महालक्ष्मी नगर, न्यू वसाहत, ता. चिचव्हाण, वि. रत्नागिरी.

याद्वारे अगिस्तुचित करण्यात येते की, तुमच्याकडून ओए क्र. १११ सन २०२३ मध्ये समानावित पीठावित्त अधिकारी, यांनी काढलेल्या वसुली प्रमाणपत्रानुसार रु.२५,४०,१९०.०७/- (दोपट पंचवीस लाख चाळीस हजार ऐकरो सत्सण्णव आणि सात पैसे मात्र) ची रक्कम तुमच्याकडून येणे बिकत आहे.

तुम्हाला याद्वारे ह्या सूचनेच्या प्रामाख्या तीस दिवसांत बरील रक्कम प्रदान करण्याचे निदेश देण्यात येते आहेत, कसूर केल्यास, रिकवरी ऑफ डेव्हस ड्यु टु बँक्स अँड फायनान्शियल इन्स्टिट्युशन्स अँड, १९९३ च त्या अंतर्गत बनवलेले नियम यांच्या अनुषंगाने वसुली केली जाईल.

बरील रकमे व्यक्तिशः तुम्हाला खालील रकमा सुद्धा भरण्या लागेलील:

(ए) प्रमाणपत्र/निष्पादन प्रक्रियेच्या ह्या सूचनेनंतर तात्काळ सुरू होणाऱ्या कालावधी साठी देय असे व्याज.
(बी) ही सूचना आणि वॉरंट्स च्या बजावणीच्या व थकबाकी रकमेच्या वसुलीकरिता केलेल्या अन्य सर्व उपाययोजनांच्या संबंधात आलेले सर्व खर्च, आकार आणि परित्यज.

माझ्या हत्ते आणि न्यायाधिकरणच्या निष्कषाने ह्या ११ मार्च, २०२५ रोजी दिते.

सही/-
(यतिन्र कुमार सिता)
वसुली अधिकारी
डीआर-१, मुंबई

This is an advertisement for information purposes only and not for publication, distribution or release, directly or indirectly, outside India. This is not an announcement for the offer document. All capitalized terms used and not defined herein shall have the meaning assigned to it in the Letter of Offer dated February 11, 2025 (the "Letter of Offer" or "LOF") filed with the Securities and Exchange Board of India ("SEBI") and the Stock Exchanges, namely BSE Limited ("BSE") and National Stock Exchange of India Limited ("NSE" and together with BSE, "Stock Exchanges").



JYOTI STRUCTURES LIMITED
SINCE 1974

JYOTI STRUCTURES LIMITED

Our Company was incorporated as "Jyoti Structures Private Limited" on May 27, 1974 as a private limited company under the Companies Act, 1956, and was granted the Certificate of Incorporation by the Registrar of Companies, Mumbai (the "RoC"). Subsequently, our Company was converted into a public limited company and the name of our Company was changed to "Jyoti Structures Limited" on October 21, 1974, vide a fresh Certificate of Incorporation issued by the RoC. For details of changes to the address of the registered office of our Company, please see "General Information" on Page 57 of the Letter of Offer.

Registered Office: 6th Floor, Velecha Chambers, New Link Road, Andheri (West), Mumbai - 400 053, Maharashtra, India.
Contact person: Sonali Krishnaji Gaikwad, Company Secretary and Compliance Officer, Telephone: 022-40915000 | E-mail ID: investor@jsl.co.in
Website: www.jyotisttructures.in | **Corporate Identity Number:** L45200MH1974PLC017494

OUR COMPANY IS A PROFESSIONALLY MANAGED COMPANY AND DOES NOT HAVE AN IDENTIFIABLE PROMOTER

ISSUE OF UP TO 31,19,29,934 FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF ₹2 EACH OF OUR COMPANY (THE "RIGHTS EQUITY SHARES") FOR CASH AT A PRICE OF ₹16 PER EQUITY SHARE (INCLUDING A PREMIUM OF ₹14 PER EQUITY SHARE) AGGREGATING UP TO ₹49,908.79 LAKHS ON A RIGHTS BASIS TO THE ELIGIBLE EQUITY SHAREHOLDERS OF OUR COMPANY IN THE RATIO OF 9 RIGHTS EQUITY SHARE FOR EVERY 26 FULLY PAID-UP EQUITY SHARES HELD BY THE ELIGIBLE EQUITY SHAREHOLDERS ON THE RECORD DATE, THAT IS ON FEBRUARY 10, 2025 (THE "ISSUE"). FOR FURTHER DETAILS, PLEASE SEE THE SECTION TITLED "TERMS OF THE ISSUE" ON PAGE 325 OF THE LETTER OF OFFER.

BASIS OF ALLOTMENT

The Board of Directors of the Jyoti Structures Limited wishes to thank all its Equity Shareholders, members and investors for their response to the Issue which opened for subscription on Monday, February 17, 2025 and closed Monday, March 10, 2025 (earliest closing date was Monday, March 03, 2025 and the issue has been extended upto Monday, March 10, 2025) with the last date for on-market renunciation of Rights Entitlements on Tuesday, February 25, 2025. The total Rights Issue was for 31,19,29,934 Equity Shares of ₹ 2/- each at a price of ₹ 16/- per Equity Share aggregating to ₹ 49,908.79 lakhs. The Company received 24,807 Applications for 28,88,90,382 Rights Equity Shares (i.e. 92.61% of the Rights Issue size), through the Application Supported by Blocked Amount ("ASBA") 579 Applications for 15,81,498 Rights Equity Shares were rejected due to technical reasons as disclosed in the Letter of Offer. The total number of valid Applications received were 24,228 Applications for 28,73,08,884 Rights Equity Shares, which was 92.11% of the number of Rights Equity Shares Allotted under the Issue. In accordance with the Letter of Offer and the Basis of Allotment was finalised on Tuesday, March 18, 2025 by the Company, in consultation with the Lead Manager, the Registrar to the Issue and National Stock Exchange of India (NSE), the Designated Stock Exchange for the Issue. The Rights Issue Committee of the Company, pursuant to the delegation of authority by the Board of Directors at their meeting held on Tuesday, March 18, 2025, took on record the Basis of Allotment so approved, and approved the allotment of 28,73,08,884 Right Equity Shares to successful Applicants. In the Issue, no Rights Equity Shares have been kept in abeyance. All valid Applications after the rejection of bids received from non-Eligible Shareholders and technical rejections have been considered for Allotment.

1. The break-up of valid Applications received through ASBA (after technical rejections) is given below:

Category	Total number of applications received		Equity Shares applied for			Equity Shares Allotted		
	Number	%	Number	Value (₹)	%	Number	Value (₹)	%
Eligible Equity Shareholders	24,366	98.22	24,80,46,001	3,96,87,36,016.00	85.87	24,64,64,503	3,94,34,32,048.00	85.78
Renounees	441	1.78	4,08,44,381	65,35,10,096.00	14.13	4,08,44,381	65,35,10,096.00	14.22
Total	24,807	100.00	28,88,90,382	4,62,22,46,112.00	100.00	28,73,08,884	4,59,69,42,144.00	100.00

2. Basis of Allotment:

	No. of Valid Applications Received	No. of Shares under valid Applications	No. of Rights Equity Shares accepted and Allotted against Rights Entitlement (A)	No. of Rights Equity Shares accepted and Allotted against Additional Rights Equity Shares applied for (B)	Total Rights Equity Shares accepted and Allotted (A+B)
Eligible Equity Shareholders	23,787	24,64,64,503	15,11,22,683	9,53,41,820	24,64,64,503
Renounees	441	4,08,44,381	1,54,91,741	2,53,52,640	4,08,44,381
Total	24,228	28,73,08,884	16,66,14,424	12,06,94,460	28,73,08,884

Intimations for Allotment / refund / rejection cases: The dispatch of Allotment Advice cum Unblocking Intimation to the investors, as applicable, commenced on March 21, 2025 and has been completed on March 21, 2025. The instructions to SCBS for unblocking of funds in case of ASBA Applications were given on March 18, 2025. The listing application was filed with BSE and NSE on Tuesday March 18, 2025 and Wednesday, March 19, 2025, respectively and subsequently the listing approvals were received on March 19, 2025 and March 20, 2025 from BSE and NSE respectively. The credit of Rights Equity Shares in dematerialized form to respective demat accounts of Allottees was completed on Friday March 21, 2025. For further details, see "Terms of Issue - Allotment Advice or Refund/ Unblocking of ASBA" at page 325 of the Letter of Offer. Pursuant to the listing and trading approvals granted by BSE and NSE, the Rights Equity Shares Allotted in the Issue will commence trading on BSE and NSE on Monday, March 24, 2025 and shall be traded under the same ISIN INE197A01024 as the existing Equity Shares. In accordance with the SEBI circular bearing reference no. SEBI/HO/CFD/DIL2/CIR/P/2020/13 dated January 22, 2020, the request for extinguishment of rights entitlement has been sent to CDOL on March 21, 2025 and will be sent to NSDL on March 24, 2025.

INVESTORS MAY PLEASE NOTE THAT THE RIGHTS EQUITY SHARES CAN BE TRADED ON THE STOCK EXCHANGES ONLY IN DEMATERIALIZED FORM.
Disclaimer clause of SEBI: It is to be distinctly understood that the submission of the LOF to SEBI should not, in any way be deemed or construed that the LOF has been cleared or approved by SEBI. The investors are advised to refer to the LOF for the full text of the Disclaimer clause of the SEBI as provided in "Other Regulatory and Statutory Disclosures- Disclaimer clause of SEBI" on page 319 of the LOF.

Disclaimer clause of BSE: It is to be distinctly understood that the permission given by the BSE should not, in any way be deemed or construed that the LOF has been cleared or approved by BSE, nor does it certify the correctness or completeness of any of the contents of the LOF. The investors are advised to refer to the LOF for the full text of the Disclaimer clause of the BSE as provided in "Other Regulatory and Statutory Disclosures- Disclaimer clause of the BSE" on page 322 of the LOF.

Disclaimer clause of NSE (Designated Stock Exchange): It is to be distinctly understood that the permission given by NSE should not in any way be deemed or construed that the LOF has been cleared or approved by NSE, nor does it certify the correctness or completeness of any of the contents of the LOF. The investors are advised to refer to the LOF for the full text of the Disclaimer clause of the NSE as provided in "Other Regulatory and Statutory Disclosures- Disclaimer clause of NSE" on page 322 of the LOF.

LEAD MANAGER TO THE ISSUE	REGISTRAR TO THE ISSUE	COMPANY SECRETARY AND COMPLIANCE OFFICER
		Sonali Krishnaji Gaikwad, Company Secretary and Compliance Officer Address: 6th Floor, Velecha Chambers, New Link Road, Andheri (West), Mumbai, Maharashtra - 400053 CIN: L45200MH1974PLC017494, Telephone: +91 22 40915000, E-mail: investor@jsl.co.in, Website: http://www.jyotisttructures.in/ Investor grievance e-mail: investor@jsl.co.in
Arihant Capital Markets Limited 1011, Solitaire Corporate Park, Blds No-10, 1st Floor, Guru Hargovindji Road, Chakala, Andheri (East), Mumbai - 400 093. CIN: L67120MP1992PLC007182 Tel: 022-4225 4800 E-mail: mbd@arihantcapital.com Investor grievance e-mail ID: mbd@arihantcapital.com	Bigshare Services Private Limited Office No S6-2, 6 th Floor, Pinnacle Business Park, Next to Ahura Centre, Mahakali Caves Road, Andheri (East) Mumbai - 400 093 CIN: U99999MH1994PTC076534 Telephone: +91 22 6263 8200 Email: rightissue@bigshareonline.com Investor grievance e-mail: investor@bigshareonline.com	Investors may contact the Registrar to the Issue or the Company Secretary and Compliance Officer for any pre-issue/post-issue related matters. All grievances relating to the ASBA process may be addressed to the Registrar to the Issue, with a copy to the SCBS, giving full details such as name, address of the applicant, contact number(s), e-mail address of the sole/first holder, Folio number or demat account number, number of Rights Equity Shares applied for, amount blocked, ASBA Account number and the Designated Branch of the SCBS where the Application Form or the plain paper application as the case may be, was submitted by the investor along with a photocopy of the acknowledgment slip. For details on the ASBA process, please see the section titled "Terms of the Issue" on page 325 of the LOF.
Contact Person: Amol Kshirsagar / Satish Kumar P Website: www.arihantcapital.com SEBI Registration no.: INM000011070	Contact Person: Suraj Gupta Website: www.bigshareonline.com SEBI registration no.: INR000001385	

THE LEVEL OF SUBSCRIPTION SHOULD NOT BE TAKEN TO BE INDICATIVE OF EITHER THE MARKET PRICE OF THE EQUITY SHARES OR THE BUSINESS PROSPECTS OF THE COMPANY.

For JYOTI STRUCTURES LIMITED
On behalf of the Board of Directors

Place: Mumbai
Date: March 22, 2025

Sd/-
Sonali Krishnaji Gaikwad
Company Secretary and Compliance Officer

Jyoti Structures Limited has filed a Letter of Offer dated February 11, 2025 with the Securities and Exchange Board of India, the BSE Limited and the National Stock Exchange of India Limited. The Letter of Offer shall be available on the website of SEBI at www.sebi.gov.in; the website of SEBI at www.bseindia.com; the website of NSE at www.nseindia.com; the website of the Company at www.jyotisttructures.in and the website of the Lead Manager at www.arihantcapital.com. Investors should note that investment in equity shares involves a degree of risk and for details relating to the same, please see the section titled "Risk Factors" beginning on page 24 of the LOF.

These Rights Entitlements and the Rights Equity Shares have not been registered under the U.S. Securities Act of 1933, as amended (the "U.S. Securities Act") and may not be offered, sold, resold or otherwise transferred within the United States, except in a transaction exempt from the registration requirements of the U.S. Securities Act and in compliance with any applicable securities laws of any state of the United States. The Rights Entitlements and the Rights Equity Shares are being offered and sold in offshore transactions outside the United States in compliance with Regulation S under the U.S. Securities Act to existing shareholders located in jurisdictions where such offer and sale of the Rights Entitlements and Rights Equity Shares is permitted under the laws of such jurisdiction.

POST-OFFER ADVERTISEMENT IN ACCORDANCE WITH REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AND SUBSEQUENT AMENDMENTS THERETO, FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF:

AAVAS FINANCIERS LIMITED

REGISTERED OFFICE: 201-202, 2ND FLOOR, SOUTHEND SQUARE, MANSAROVAR INDUSTRIAL AREA, JAIPUR - 302020 RAJASTHAN
TELEPHONE: 0141-6618800 Fax: 0141-6618861 CIN: L65922RJ2011PLC034297 WEBSITE: <https://www.aavas.in/>

OPEN OFFER FOR ACQUISITION OF UP TO 2,07,39,711 FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF RS. 10 EACH, REPRESENTING 26.00% OF THE EXPANDED VOTING SHARE CAPITAL OF AAVAS FINANCIERS LIMITED (THE "TARGET COMPANY") FROM THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY BY AQUILU HOUSE PTE. LTD. ("ACQUIRER") ALONG WITH CVC CAPITAL PARTNERS ASIA VI (A) L.P. ("PAC 1"), CVC CAPITAL PARTNERS INVESTMENT ASIA VI L.P. ("PAC 2"), CVC CAPITAL PARTNERS ASIA VI (B) SCSP ("PAC 3"), AQUILU TOPCO PTE. LTD. ("PAC 4"), AQUILU UNIVERSE PTE. LTD. ("PAC 5"), CVC CAPITAL PARTNERS ASIA VI ASSOCIATES (A) L.P. ("PAC 6"), CVC CAPITAL PARTNERS ASIA VI (B) ASSOCIATES SCSP ("PAC 7"), AQUILU CO-INVESTMENT L.P. ("PAC 8"), AQUILU MIDCO PTE. LTD. ("PAC 9") (HEREINAFTER PAC 1, PAC 2, PAC 3, PAC 4, PAC 5, PAC 6, PAC 7, PAC 8 AND PAC 9 ARE COLLECTIVELY REFERRED TO AS THE "PACs"), IN THEIR CAPACITY AS PERSONS ACTING IN CONCERT WITH THE ACQUIRER UNDER THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 AND SUBSEQUENT AMENDMENTS THERETO (THE "SEBI (SAST) REGULATIONS" OR "SEBI TAKEOVER REGULATIONS") (THE "OPEN OFFER" OR "OFFER").

This post-offer advertisement is being issued by JM Financial Limited ("Manager to the Offer"), for and on behalf of the Acquirer and PACs in respect of the Offer to the Public Shareholders of the Target Company, pursuant to and in compliance with Regulation 18(12) of the SEBI (SAST) Regulations ("Post-Offer Advertisement"). The detailed public statement with respect to the aforementioned Open Offer was published on Monday, August 19, 2024 in (i) Financial Express (English daily) (All Editions), (ii) Jansatta (Hindi daily) (All Editions), (iii) Dainik Navajyoti (Hindi daily, being a regional daily newspaper of the place where registered office of the Target Company is situated) (Jaipur Edition), and (iv) Navshakti (Marathi daily, being the regional language newspaper of the place where the Equity Shares of the Target Company are listed) (Mumbai Edition) ("Detailed Public Statement" or "DPS") by the Manager to the Offer on behalf of the Acquirer and PACs, in compliance with the SEBI (SAST) Regulations. This Post-Offer Advertisement should be read in continuation of, and in conjunction with: (a) the Public Announcement dated August 10, 2024 ("PA"), (b) the DPS, (c) the Letter of Offer dated February 11, 2025 ("LOF"), and (d) the pre-offer advertisement and corrigendum to the DPS dated February 19, 2025 with respect to the Open Offer, published on February 20, 2025 in all newspapers in which DPS was published ("Pre-Offer Advertisement-cum-Corrigendum"). This Post Offer Advertisement is being published in all such newspapers in which the DPS and Pre-Offer Advertisement-cum-Corrigendum were published. Capitalized terms used but not defined in this Post-Offer Advertisement have the meanings assigned to such terms in the LOF and the Pre-Offer Advertisement-cum-Corrigendum. The Public Shareholders are requested to kindly note the following information related to the Offer:

1.	Name of the Target Company	Aavas Financiers Limited
2.	Name of the Acquirer and PACs	Aquilo House Pte. Ltd. (Acquirer) CVC Capital Partners Asia VI (A) L.P. (PAC 1) CVC Capital Partners Investment Asia VI L.P. (PAC 2) CVC Capital Partners Asia VI (B) SCSP (PAC 3) Aquilo TopCo Pte. Ltd. (PAC 4) Aquilo Universe Pte. Ltd. (PAC 5) CVC Capital Partners Asia VI Associates (A) L.P. (PAC 6) CVC Capital Partners Asia VI (B) Associates SCSP (PAC 7) Aquilo Co-Investment L.P. (PAC 8) Aquilo Midco Pte. Ltd. (PAC 9)
3.	Name of the Manager to the Offer	JM Financial Limited
4.	Name of the Registrar to the Offer	MUFG Intime India Private Limited (formerly, Link Intime India Private Limited)
5.	Date of the opening of the Offer	Friday, February 21, 2025
	Date of the closure of the Offer	Friday, March 7, 2025
6.	Date of payment of consideration	Tuesday, March 18, 2025

7. Details of the acquisition:

Sr. No.	Particulars	Proposed in the Open Offer Document		Actuals	
7.1	Offer Price	INR 1,775.41 per Equity Share being aggregate of Offer Price of INR 1,766.69 per Equity Share and Applicable Interest of INR 8.72 per Equity Share		INR 1775.41 per Equity Share being aggregate of Offer Price of INR 1,766.69 per Equity Share and Applicable Interest of INR 8.72 per Equity Share	
7.2	Aggregate number of Equity Shares tendered	20,739,711 ⁽¹⁾		17,808,116 ⁽³⁾	
7.3	Aggregate number of Equity Shares accepted	20,739,711 ⁽¹⁾		17,808,116 ⁽³⁾	
7.4	Size of the Offer (Number of Equity Shares multiplied by Offer Price per share)	INR 36,821,490,307 ⁽¹⁾		INR 31,616,707,227.56	
		Number	% of Expanded Voting Share Capital	Number	% of Expanded Voting Share Capital
7.5	Shareholding of Acquirer before the Underlying Transaction and PA	Nil	Nil	Nil	Nil
7.6	Equity Shares acquired by way of agreements ⁽²⁾	20,949,112	26.26%	20,949,112	26.26%
7.7	Equity Shares acquired by way of Offer	20,739,711 ⁽¹⁾	26.00% ⁽¹⁾	17,808,116 ⁽³⁾	22.32%
7.8	Equity Shares acquired after the DPS ⁽⁴⁾	Nil	Nil	Nil	Nil
7.9	Post-Offer shareholding of the Acquirer	41,688,823 ⁽¹⁾	52.26% ⁽¹⁾	38,757,228 ⁽³⁾⁽⁷⁾	48.59%
7.10	Pre-Offer shareholding of the Public Shareholders ⁽⁵⁾	58,819,006	73.74%	58,819,006	73.74%
7.11	Post-Offer shareholding of the Public Shareholders	38,079,295 ⁽⁶⁾	47.74%	41,010,890	51.41%



Motilal Oswal Home Finance Limited
Corporate Office : Motilal Oswal Tower, Rahimtullah Sayani Road, Opposite ST Depot, Prabhadevi, Mumbai-400025. Email : hqquery@motilaloswal.com.
CIN Number : U69523MH2013PLC248741

PUBLIC NOTICE FOR E-AUCTION CUM SALE
E-Auction Sale Notice of 30 Days for Sale of Immovable Asset(s) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002.
Notice is hereby given to the public in general and to the borrowers/guarantors/mortgagors in particular, that the under mentioned property mortgaged to Motilal Oswal Home Finance Limited (Earlier Known as Aspire Home Finance Corporation limited) will be sold on "As is where is", "As is what is", and "Whatever the cause" by way of "online e-auction" for the purpose of discharge of loans and costs etc. as directed by the provisions of SARFAESI Act read with Rules 8 & 9 of Security Interest (Enforcement) Rules, 2002 through website www.motilaloswal.com at the dates given below :

Date and Time of E-Auction Date: Date: 30-04-2025 11:30 AM to 02:00 PM (with unlimited extensions of 5 minute each)				
Sr. No.	Borrower(s)/Guarantor(s)/ Loan Account	Demand Notice Date and Amount	Description of the Immovable property	Reserve Price, EMD & Last Date of Submission of EMD
1	LAN: LKXSHR00416-170041002 Branch: SHRIRAMPUR Borrower: DNYANDEY JAGANNATH BHAVAR, Co-Borrower: USHABAI DNYANDEY BHAVAR	20-07-2021 For Rs. 97,404/- (Rupees Nine Lakh Four Thousand Forty One Only)	Milkat No. - 525, Gat No. - 221, At - Tamaswadi, Taluka - Nevassa, District - Ahmednagar, Maharashtra - 414602	Reserve Price: Rs. 13,00,000/- (Rupees Thirteen Lakh Only) EMD: Rs. 1,30,000/- (Rupees One Lakh Thirty Thousand Only) Last date of EMD Deposit: 29-04-2025
	LAN: LKXLO0215-160021026 Branch: KOTHPAPUR Borrower: ADINATH RAMCHANDRA RAVI Co-Borrower: LATA ADINATH RAVI	07-10-2022 For Rs. 7,388/- (Rupees Seven Lakh Thirty Eight Thousand Eight Hundred Eighty Only)	Plot No. 74, S. No. 937/2, Gulmohar Colony, Miraj Midc, Near Common Facility Centre, Sangli Kolhapur Maharashtra 416410	Reserve Price: Rs. 6,00,000/- (Rupees Six Lakh Only) EMD: Rs. 60,000/- (Rupees Sixty Thousand Only) Last date of EMD Deposit: 29-04-2025
3	LAN: LKXDAO0417-180062085 Branch: BARAKATI Borrower: MANJARA BABAN BHAPKAR, Co-Borrower: BABAN ANAND BHAPKAR	25-05-2021 For Rs. 52,564/- (Rupees Five Lakh Twenty Five Thousand Six Hundred Forty Five Only)	Milkat No. - 400, At - Kharkhel, Keshavnagar Mander Road, Near Govt. Hospital, Baramati, Pune, Maharashtra - 413102	Reserve Price: Rs. 6,00,000/- (Rupees Six Lakh Only) EMD: Rs. 60,000/- (Rupees Sixty Thousand Only) Last date of EMD Deposit: 29-04-2025
	LAN: LXVIR00315-160004587 Branch: VIRAR Borrower: DINESH BHAGHODIN SINGH Co-Borrower: SEEMA DINESH SINGH	23-06-2021 For Rs. 16,327,79/- (Rupees One Lakh Sixty Two Thousand Seven Hundred Seventy Nine Only)	Flat No. - 301, 3rd Floor, Satyam Apartment, Near Samayak Building, Tal. Thane, District - Thane, Maharashtra - 421501	Reserve Price: Rs. 19,00,000/- (Rupees Nineteen Lakh Only) EMD: Rs. 1,90,000/- (Rupees One Lakh Ninety Thousand Only) Last date of EMD Deposit: 29-04-2025
5	LAN: LKXOKALY5223-240677359 Branch: KALIAN Borrower: VISHNU TUKARAM GAIKWAD, Co-Borrower: SUVARNA VISHNU GAIKWAD	18-11-2024 For Rs. 17,19,375/- (Rupees One Lakh Seventy Nine Thousand Three Hundred Seventy Five Only)	Flat No. 101 New S. No.57/2/B Raigruh Co Op Housing Society Vangani Thane 0 0 Donewadi 421503 Thane Maharashtra	Reserve Price: Rs. 13,00,000/- (Rupees Thirteen Lakh Only) EMD: Rs. 1,30,000/- (Rupees One Lakh Thirty Thousand Only) Last date of EMD Deposit: 29-04-2025
	LAN: LKXSA00417-180064478 Branch: SANGANNER Borrower: BABAN NIRUTTI GADEKAR Co-Borrower: NIRUTTI SAKHABARI GADEKAR	21-11-2024 For Rs. 12,06,337/- (Rupees Ten Lakh Twenty Six Thousand Six Hundred Thirty Seven Only)	M.n.n1105 Gat No. 394 A/P Area H. R. Asst 00 Rs. 60 Ps Gram P. - Dethi Bk. Tal. Rahata Dist. Ahmednagar Sanganner 0 0 Haran Dhondai Rasta 413714 Ahmednagar Maharashtra	Reserve Price: Rs. 13,00,000/- (Rupees Thirteen Lakh Only) EMD: Rs. 1,30,000/- (Rupees One Lakh Thirty Thousand Only) Last date of EMD Deposit: 29-04-2025
7	LAN: LKXJAL0416-170048535 Branch: JALGAON Borrower: NARAYAN THONDU LOHAR, Co-Borrower: USHABAI NARAYAN LOHAR	08-08-2024 For Rs. 11,35,789/- (Rupees Eleven Lakh Thirty Five Thousand Seven Hundred Fifty Nine Only)	S.no.193/1a/2 193/1b Plot No. 4 At Kukdel Tal. Shahada Dist. Nandurbar 0 0 425409 Shahada Jalgaon Maharashtra	Reserve Price: Rs. 14,00,000/- (Rupees Fourteen Lakh Only) EMD: Rs. 1,40,000/- (Rupees One Lakh Forty Thousand Only) Last date of EMD Deposit: 29-04-2025
	LAN: LKXSA00117-180054404 Branch: ASANGAN Borrower: DEEPAK RAMCHANDRA SANAS Co-Borrower: JYOTI DEEPAK SANAS	06-09-2024 For Rs. 47,02,307/- (Rupees Four Lakh Seventy Two Thousand Six Hundred Thirty Seven Only)	Flat No. 004 Ad Measuring 432 Sq Ft. Ground Floor Bldg No. 4 Amav Residency Grampanchayat Property No 525 Village Shirdhon Parvel Raigad 0 0 410206 Thane Maharashtra	Reserve Price: Rs. 6,00,000/- (Rupees Six Lakh Only) EMD: Rs. 60,000/- (Rupees Sixty Thousand Only) Last date of EMD Deposit: 29-04-2025
10	LAN: LKXDH00416-170043885 Branch: DHULE Borrower: YOGESH YUVARAJ PATIL Co-Borrower: SUNANDABAI YUVARAJ PATIL	16-11-2024 For Rs. 94,50,59/- (Rupees Nine Lakh Forty Five Thousand Fifty Nine Only)	Gph No.106 Ad Measuring 975 Sq. Ft. At Vanavali Tal. Shirpur Dist. Dhule 0 0 425405 Dhule Maharashtra	Reserve Price: Rs. 11,00,000/- (Rupees Eleven Lakh Only) EMD: Rs. 1,10,000/- (Rupees One Lakh Ten Thousand Only) Last date of EMD Deposit: 29-04-2025
	LAN: LKXRA00316-170042596 Branch: CHILPLUN Borrower: ABUSUHEL SNARAFUDDIN JAMBHARAKAR Co-Borrower: NASRIN ABUSUHEL JAMBHARAKAR	07-11-2024 For Rs. 36,77,20/- (Rupees Three Lakh Sixty Seven Thousand Seven Hundred Twenty Only)	Survey No. 77 Hissa No. 12 Three Lac Sixty Seven Thousand Seven Hundred Twenty Only	Reserve Price: Rs. 5,00,000/- (Rupees Five Lakh Only) EMD: Rs. 50,000/- (Rupees Fifty Thousand Only) Last date of EMD Deposit: 29-04-2025
11	LAN: LKXMPANV5523-240678317 Branch: PANVEL Borrower: PRAVIN LAXMAN PATIL Co-Borrower: DHANI PRAVIN PATEL	07-11-2024 For Rs. 20,52,038/- (Rupees Twenty Lac Fifty Two Thousand Thirty Eight Only)	Flat No. 207 2nd Floor S/n Balleashwar Survey No. 826 Plot No. 170 Mahin Village 0 0 Sundarn School 401404 Thane Maharashtra	Reserve Price: Rs. 22,00,000/- (Rupees Twenty Two Lakh Only) EMD: Rs. 2,20,000/- (Rupees Two Lakh Twenty Thousand Only) Last date of EMD Deposit: 29-04-2025
	LAN: LKXKAL0015-160017346 Branch: KALIAN Borrower: SANTOSH SITARAM SINGH Co-Borrower: SHANTI SANTOSH SINGH	05-12-2024 For Rs. 10,62,41/- (Rupees Ten Lac Sixty Two Thousand Four Hundred Fifteen Only)	Flat No.003 Ground Floor Building No. 1 Admeasuring 480 Sq Ft Janu Nagar Plot Bearing S.No.121 H.No. 186 At Maule Dombivli (East) 421201 Thane Thane Maharashtra	Reserve Price: Rs. 12,00,000/- (Rupees Twelve Lakh Only) EMD: Rs. 1,20,000/- (Rupees One Lakh Twenty Thousand Only) Last date of EMD Deposit: 29-04-2025
14	LAN: LKXPA00115-160007446 Branch: PANVEL Borrower: SACHIN PUNDALIK TAMBE Co-Borrower: SANJIVANI SACHIN TAMBE	05-12-2024 For Rs. 10,16,23/- (Rupees Ten Lac Sixty Two Thousand Three Hundred Twenty Three Only)	Flat No. 309 B-Wing 3rd Floor Krushna Chaya Bldg Admeasuring 370 Sq. Ft. H. No. 1, H. No. 14 Dombivli East Thane 0 0 Near Gandevi Mandir 421001 Raigruh(Mh) Maharashtra	Reserve Price: Rs. 11,00,000/- (Rupees Eleven Lakh Only) EMD: Rs. 1,10,000/- (Rupees One Lakh Ten Thousand Only) Last date of EMD Deposit: 29-04-2025
	LAN: LKXMDHLE5222-230656137 Branch: DHULE Borrower: KUMAR DAYAL GHARU Co-Borrower: ANITA DAYAL GHARU	12-12-2024 For Rs. 14,11,93/- (Rupees One Lac Forty One Thousand Eight Hundred Ninety Three Only)	S.no.9/2 Part Plot No.20 Western Side Part Situated At Mahesh Nagar Near Ashvinayak Nagar Mouje Chitold Tal Dist Dhule 0 0 Near Ashvinayak Water Tank 42001 Dhule Maharashtra	Reserve Price: Rs. 2,00,000/- (Rupees Two Lakh Only) EMD: Rs. 20,000/- (Rupees Twenty Thousand Only) Last date of EMD Deposit: 29-04-2025
15	LAN: LKXMSOLAPU5223-240696327 Branch: SOLAPUR Borrower: BALAJI INDRAJIT SORATE Co-Borrower: RUPALI BALAJI SORTE	12-12-2024 For Rs. 13,54,73/- (Rupees Thirteen Lac Fifty Four Thousand Three Hundred Seventy Four Only)	Gat No. 16/2a/2b/ 16/12b/ 1b/ 2 Part Plot No. 1391 Gopinath Nagar - 4 At Post Gulwanchi Near Gulwanchi Vti Bhatti Tal - 10 - Solapur Dist - Solapur 0 0 Behind Indira Gandhi College 413002 Solapur Maharashtra	Reserve Price: Rs. 15,00,000/- (Rupees Fifteen Lakh Only) EMD: Rs. 1,50,000/- (Rupees One Lakh Fifty Thousand Only) Last date of EMD Deposit: 29-04-2025
	LAN: LKXBLU0116-170040464 Branch: BULDHANA Borrower: SANJAY UJJAIN NIKALJE Co-Borrower: AAKASH SANJAY NIKALJE	22-02-2021 For Rs. 17,13,74/- (Rupees Eleven Lac Seventy Three Thousand One Hundred Forty Seven Only)	Plot No. - 54, Shikshak Colony, Dhamandari, Yelgand, Buldhana, Maharashtra - 443001	Reserve Price: Rs. 12,00,000/- (Rupees Twelve Lakh Only) EMD: Rs. 1,20,000/- (Rupees One Lakh Twenty Thousand Only) Last date of EMD Deposit: 29-04-2025
17	LAN: LKXQMSMANA220-210491013 Branch: OSMANABAD Borrower: SHRIRAM PUJARI Co-Borrower: BHAGYASHRI BIBISHAN PANDIT	22-11-2021 For Rs. 88,29,75/- (Rupees Eight Lac Eighty Two Thousand Nine Hundred Seventy Five Only)	Grampanchayat Property No. - 758, Vibhag No. - 6, Plot No. - 30, At Post - Balsur, Near Front On. St. Stand, Sasur Road, Osmanabad, Maharashtra 413604	Reserve Price: Rs. 10,00,000/- (Rupees Ten Lakh Only) EMD: Rs. 1,00,000/- (Rupees One Lakh Only) Last date of EMD Deposit: 29-04-2025
	LAN: LKXSA00317-180065111 Branch: SANGANNER Borrower: PARASNATH GULABRAO PAWAR Co-Borrower: GULAB EKNATH PAWAR	20-07-2021 For Rs. 10,42,376/- (Rupees Ten Lac Forty Two Thousand Seven Hundred Seventy Six Only)	Milkat No. - 2163, At Post - Shikhar, Taluka - Velgaon, District - Ahmednagar, Maharashtra - 431116	Reserve Price: Rs. 11,00,000/- (Rupees Eleven Lakh Only) EMD: Rs. 1,10,000/- (Rupees One Lakh Ten Thousand Only) Last date of EMD Deposit: 29-04-2025
19	LAN: LKXPUN0316-170041528 Branch: PUNE2 Borrower: KONDIBA DADRAO SURYAWANSHI Co-Borrower: GANGASAGAR KONDIBA SURYAWANSHI Guarantor -SUDHIR VIKAS JAGTAP	31-10-2017 For Rs. 10,28,858/- (Rupees Ten Lac Twenty Eight Thousand Eight Hundred Fifty Eight Only)	Plot No.49/50 Brown Gold Gat No-355 Pandharewadi Near Wasunda Road Daund 413801 Pune Maharashtra India	Reserve Price: Rs. 16,00,000/- (Rupees Sixteen Lakh Only) EMD: Rs. 1,60,000/- (Rupees One Lakh Sixty Thousand Only) Last date of EMD Deposit: 29-04-2025
	LAN: LKXNAS0316-170026494 Branch: NASHIK2 Borrower: ANITA BHIKU SHIRSATH Co-Borrower: BHIKA LAHANU SHIRSATH	09-02-2018 For Rs. 98,01,34/- (Rupees Nine Lac Eighty Thousand Nine Hundred Forty Four Only)	Gat No. 295, Grampanchayat House No. 581, Near Shreepad Vallab Dataray Mandir, Aurangabad Rd, Al. Mhadsangvi, Nashik. Nr. Nmc School, Opp Gram Panchayat Off, Ambekar Nagar Jalapur Nashik 422003	Reserve Price: Rs. 15,00,000/- (Rupees Fifteen Lakh Only) EMD: Rs. 1,50,000/- (Rupees One Lakh Fifty Thousand Only) Last date of EMD Deposit: 29-04-2025
20	LAN: LKXNAS0316-170022105 Branch: NASHIK Borrower: RATIO SABIR SHAIKH Co-Borrower: RASHIDA RAFIQUE SHAIKH	14-08-2018 For Rs. 10,35,340/- (Rupees Ten Lakh Thirty Five Thousand Three Hundred Forty Only)	Cidoo House No. N-31/G/13, Sector - Maghscheme 3rd, Nn Magh Gopalkrishna Chowkkranti Nagar, Cidoo - Nashikr Kranti Nagar Bus Stop 422009 nashik nashik maharashtra india	Reserve Price: Rs. 10,00,000/- (Rupees Ten Lakh Only) EMD: Rs. 1,00,000/- (Rupees One Lakh Only) Last date of EMD Deposit: 29-04-2025
	LAN: LXVIR00315-170041448 Branch: VIRAR Borrower: ANANDRAO NARAYAN RAUT, Co-Borrower: SHITAL ANANDRAV RAUT	21-12-2023 For Rs. 64,61,08/- (Rupees Six Lac Forty Eight Thousand One Hundred Eight Only)	Flat No.11, 2nd Floor, Sai Shradha Apartment, Building No.3, Survey No. 21, Hissa No. 3, Village- Bhai, Taluka- Ambarnath, Dist.thane, Maharashtra 421501	Reserve Price: Rs. 8,00,000/- (Rupees Eight Lakh Only) EMD: Rs. 80,000/- (Rupees Eighty Thousand Only) Last date of EMD Deposit: 29-04-2025
22	LAN: LKXTT00116-170031831 Branch: TITWALA Borrower: ANAND RAJARAM YADAV Co-Borrower: NILEMA ANAND YADAV	15-06-2017 For Rs. 26,69,707/- (Rupees Twenty Six Lac Sixty Nine Thousand Seven Hundred Seven Only)	Flat No.403, 4th Floor, Bldg. A, S.No.117, 3, Shree Ganesh Park, Gajraj J Wing, S.no.120, H.no.1,2,3a,3b,3c, Titwala, Kaljand, Thane Near Manali Kaljand Hotel Kaljand Thane Maharashtra 421605	Reserve Price: Rs. 6,10,000/- (Rupees Sixty One Lakh Only) EMD: Rs. 6,10,000/- (Rupees Six Lakh Ten Thousand Only) Last date of EMD Deposit: 29-04-2025
	LAN: LXVIR00315-160009545 Branch: VIRAR Borrower: MANISHA SANTOSH AGARWAL Co-Borrower: SANTOSH SOMDATTAGARWAL	15-06-2017 For Rs. 30,06,000/- (Rupees Thirty Lac Thirty Thousand Six Hundred Only)	Flat No. 1, Ground Floor, B-Wing, Bldg. No. 1, Jagannath Dham, S. No. 29/2, H. No. 2p, Nandavali Pada, Sagaron, Chera Behr, Dombivli, Near Hanuman Temple 421001 Thane Maharashtra India	Reserve Price: Rs. 67,00,000/- (Rupees Sixty Seven Lakh Only) EMD: Rs. 6,70,000/- (Rupees Six Lakh Seventy Thousand Only) Last date of EMD Deposit: 29-04-2025
25	LAN: LXPMI00315-160006770 Branch: PIMPRI Borrower: DEEPAK MEGHNATH PILLAI Co-Borrower: LISA DEEPAK PILLAI	15-06-2017 For Rs. 25,59,59/- (Rupees Twenty Five Lac Ninety One Thousand Four Hundred Fifty Nine Only)	Flat No-506.5th Floor B-Wing Swappunrti Apartment, Sector No.312, Maule Pimple Waghere Near Waghere Chitny, Pune Pune Maharashtra 411017	Reserve Price: Rs. 54,00,000/- (Rupees Fifty Four Lakh Only) EMD: Rs. 5,40,000/- (Rupees Five Lakh Forty Thousand Only) Last date of EMD Deposit: 29-04-2025
	LAN: LKXTT00116-170032250 Branch: TITWALA Borrower: DIPAK RAMCHANDRA PAWASKAR Co-Borrower: RAMCHANDRA GOPAL PAWASKAR	15-06-2017 For Rs. 26,46,03/- (Rupees Twenty Six Lac Forty Four Thousand Six Hundred Three Only)	Flat No.703 7th Floor, Bldg No.5.5 Ganeshwar, Shree Ganesh Park S.No. 120, H.No.1,2,3a, 3b, 3C 117 Nr. Manali Palast Hotel Thane Maharashtra 421605	Reserve Price: Rs. 59,00,000/- (Rupees Fifty Nine Lakh Only) EMD: Rs. 5,90,000/- (Rupees Five Lakh Ninety Thousand Only) Last date of EMD Deposit: 29-04-2025
27	LAN: LXPU00414-150002848 Branch: PUNE Borrower: DEVASHIS ASHOK MANNA Co-Borrower: SUBHASHIS ASHOK MANNA	22-06-2018 For Rs. 31,72,431/- (Rupees Thirty One Lac Seventy Two Thousand Four Hundred Thirty One Only)	Flat No.202, 2nd Floor, Bldg No-A-3, Umang Homes, Gat No.670 To 710, Tal-Haveli wagholi Pune 412207 Maharashtra India	Reserve Price: Rs. 60,00,000/- (Rupees Sixty Lakh Only) EMD: Rs. 6,00,000/- (Rupees Six Lakh Only) Last date of EMD Deposit: 29-04-2025
	LAN: LXPMI00316-170032080 Branch: PIMPRI Borrower: RAJKUMAR BIJJU PILLAY Co-Borrower: RASHAMI BIJJU PILLAY	15-06-2017 For Rs. 20,68,336/- (Rupees Twenty Lac Eighty Three Thousand Eight Hundred Thirty Six Only)	Flat No. 105, 1st Floor Marvel Empire, Alandi Devachi, Pune Gat No.49/3, Puma Maharashtra 421205	Reserve Price: Rs. 45,00,000/- (Rupees Forty Five Lakh Only) EMD: Rs. 4,50,000/- (Rupees Four Lakh Fifty Thousand Only) Last date of EMD Deposit: 29-04-2025
29	LAN: LKXNAS00116-170038822 Branch: NASHIK Borrower: SWAPNIL PRASHANT GARUD, Co-Borrower: PRASHANT DEORAJ GARUD	14-08-2018 For Rs. 10,93,155/- (Rupees Ten Lakh Ninety Three Thousand One Hundred Fifty Five Only)	Survey No. 416, Milkat.no-1505 At-Ravalaagang Malegaon Panchshil Nagar Tal-Malegaon Nashik 423108	Reserve Price: Rs. 13,00,000/- (Rupees Thirteen Lakh Only) EMD: Rs. 1,30,000/- (Rupees One Lakh Thirty Thousand Only) Last date of EMD Deposit: 29-04-2025
	LAN: LKXPA00315-160010171 Branch: PANVEL Borrower: ANWAR AKHIL SHAIKH Co-Borrower: SALMA AKIL SHAIKH	15-06-2017 For Rs. 20,24,053/- (Rupees Twenty Lac Twenty Four Thousand Fifty Three Only)	Flat No.501, 5th Floor Vighnesh Heights At Mohane Kalyan Tal. Thane Thane Maharashtra 400607	Reserve Price: Rs. 44,00,000/- (Rupees Forty Four Lakh Only) EMD: Rs. 4,40,000/- (Rupees Four Lakh Forty Thousand Only) Last date of EMD Deposit: 29-04-2025
34	LAN: LKXAD00315-160018476 Branch: HADAPSAR Borrower: MAHESH LAXMAN PASHKANTI Co-Borrower: MANISHAMAHESH PASHKANTI	24-08-2017 For Rs. 18,64,651/- (Rupees Eighteen Lac Sixty Four Thousand Six Hundred Fifty One Only)	Flat No.206 2nd Floor C Wing Shree Ganraj City S No 361/1a(P)/P/1 Siddhanthwadi,Wai, Satara Opp Wai Bus Stand & Kishamwer Mahadyalaya 412803 Satara Maharashtra India	Reserve Price: Rs. 38,00,000/- (Rupees Thirty Eight Lakh Only) EMD: Rs. 3,80,000/- (Rupees Three Lakh Eighty Thousand Only) Last date of EMD Deposit: 29-04-2025
	LAN: LKXNAS00116-170030068 Branch: NASHIK2 Borrower: KUNAL VINAYAK KEDARE Co-Borrower: VINAYAK LAXAMAN KEDARE	07-06-2018 For Rs. 14,20,609.5/- (Rupees Fourteen Lac Twenty Thousand Six Hundred Nine and Fifty Paise)	Flat No-11,3rd Floor, Green Apartments S. No. 39/1a, Plot No. 36/37 Near Droom Panchal, Nagar Tal. Taluka And. Dist. Nashik 422006 Nashik Maharashtra India	Reserve Price: Rs. 14,00,000/- (Rupees Fourteen Lakh Only) EMD: Rs. 1,40,000/- (Rupees One Lakh Forty Thousand Only) Last date of EMD Deposit: 29-04-2025
34	LAN: LXPU00314-150001244 Branch: PUNE Borrower: EMRAAN AMIR SHAIKH Co-Borrower: ASHMA EMRAAN SHIKH	15-06-2017 For Rs. 19,93,922/- (Rupees Nineteen Lac Ninety Three Thousand Eight Hundred Twenty Two Only)	Flat No.501.5th Floor C Wing, Dmshree Sankalp Bokari Road, Pargholi, Pune Near Bhatnagar Road 411017 Pune Maharashtra India	Reserve Price: Rs. 44,00,000/- (Rupees Forty Four Lakh Only) EMD: Rs. 4,40,000/- (Rupees Four Lakh Forty Thousand Only) Last date of EMD Deposit: 29-04-2025
	LAN: LKXAR00115-160020856 Branch: KARJAT Borrower: BHAGWAN YASHWANT KARALE, Co-Borrower: PRERNA BHAGWAN KARALE	08-05-2024 For Rs. 18,07,56/- (Rupees One Lac Eighty Thousand Eight Hundred Fifty Six Only)	Flat 202 2nd Floor Shree Krishna Plaza S.no-434 Bhukhand Karaj Mouje Neral Tal Karjat Nr Rajendra Guru Nagar Raigruh (Mh) Maharashtra 410101	Reserve Price: Rs. 2,00,000/- (Rupees Two Lakh Only) EMD: Rs. 20,000/- (Rupees Twenty Thousand Only) Last date of EMD Deposit: 29-04-2025
34	LAN: LKXAK00416-170043452 Branch: RAJOLAH Borrower: RAJESH BHAGAIRATH JANGID, Guarantor MAHAVIR MADANLAL JANGID	06-01-2025 For Rs. 7,91,689/- (Rupees Seven Lac Ninety One Thousand Six Hundred Eighty Nine Only)	Flat No F1 404 Plot No 18 Raigruh Shiv Ganga Residence Makapur 0 0 Near Bys Akola 444001 Akola Akola Maharashtra	Reserve Price: Rs. 9,00,000/- (Rupees Nine Lakh Only) EMD: Rs. 90,000/- (Rupees Ninety Thousand Only) Last date of EMD Deposit: 29-04-2025

Terms and Conditions 1. The Auction is conducted as per the further Terms and Conditions of the Bid documents and as per the procedure set out therein. Bidders may visit to the Web Portal : <https://www.auctionbazaar.com/> of our e-Auction Service Provider, M/s. ARCA EMART PRIVATE LIMITED for bidding information & support, the details of the secured asset put up for e-Auction and the Bid form which will be submitted online. The interested buyers may go through the auction terms & conditions and process on the same portal and may contact to Bhushan Morebhai Pawar 9827556640 Surendra Ghe - 9324906936, Barot Ankitkumar -7045155624, Dhakan Jayesh Manojbhai - 9723311997, Vinod Mahan Gadkar - 8655601137, Anur Mahadeo Ghude- 9372705657, Chetan Shirish Patil- 7738061089, Rakesh Manohar Kandare - 9967337288, Deepak Prakashchandra Thakur- 7045829317, Satish Devanarayan Sharma- 9324518654, Amit Suresh Nagawade- 9372705415, Ajagar Asif Sayyad - 9327104792, Rajul Vithwas Chavan- 9324736407, Babasabab Marwat- 7208704762, Vishal Harishchandra Raut- 9372705372, Sanjay Harishchandra Raut- 9890751151, Uddhav Ramesh Wale- 892893640, Milind Pawar- 9327555466, Jayendra Ashok Mate- 9372705209, Sachin Ransing Rajput - 8097203185, Sunil Shyamalkal Kaital- 9372705568, Rajahmad Mahibobk Shaikh- 9594049184, Amol Anur Jawkar - 7208840514, Kiran Ratan Katad - 8104800300, Deepak Shivaji Keswad - 7208816905, details available in the above mentioned Web Portal and may contact their Centraised helpline : +91 93709 69596, Email ID: contact@auctionbazaar.com.

Sd/-
Authorized Officer
Motilal Oswal Home Finance Limited
(Earlier Known as Aspire Home Finance Corporation limited)

Place : Maharashtra
Date : 24.03.2025



ICICI Home Finance
Registered Office: ICICI Bank Towers, Bandra-Kurla Complex, Bandra (East), Mumbai- 400051
Corporate Office: ICICI HFC Tower, JB Nagar, Andheri Kurla Road, Andheri East, Mumbai- 400059
Branch Office: 1st Floor, A-101, BSEL Tech Park, Plot No. 39/5 & 39/5A, Opposite Vashi Station, Sector 30A, Vashi, Navi Mumbai-400703
Whereas
The undersigned being the Authorized Officer of ICICI Home Finance Company Limited under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13 (12) read with Rule 3 of the Security Interest (Enforcement) rules 2002, issued demand notices upon the borrowers mentioned below, to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.
As the borrower failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/ her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of ICICI Home Finance Company Limited.
The Borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Sr. No.	Name of the Borrower/ Co-borrower/ Loan Account Number	Description of property/ Date of Possession	Date of Demand Notice (Rs.)	Name of Branch
1.	Sudhir Kishore Masand (Borrower), Rashmi Kishore Masand (Co-Borrower), LHUM000001253987.	Flat No. A/1102, 11th Floor, A Wing, Evershine Cosmic Co Operative Housing Society, Oshiwara Andheri West 1 Mumbai Maharashtra- 400053, Bounded By- North: B Wing, South: C Wing, East: Compound Wall, West: Road/ Date of Possession- 19-Mar-25	14-09-2024 Rs. 2,38,60,111.46/-	Vashi
2.	Sudhir Kishore Masand (Borrower), Rashmi Kishore Masand (Co-Borrower), LHUM000001267824.	Flat No. A/1102, 11th Floor, A Wing, Evershine Cosmic Co Operative Housing Society, Oshiwara Andheri West 1 Mumbai Maharashtra- 400053, Bounded By- North: B Wing, South: C Wing, East: Compound Wall, West: Road/ Date of Possession- 19-Mar-25	14-09-2024 Rs. 55,25,679.04/-	Vashi

The above-mentioned borrower(s)/ guarantor(s) are hereby given a 30 day notice to repay the amount, else the mortgaged properties will be sold on the expiry of 30 days from the date of publication of this Notice, as per the provisions under the Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.
Date : March 24, 2025, Place: Oshiwara Authorized Officer, ICICI Home Finance Company Limited



Can Fin Homes Ltd
(SPONSOR: CANARA BANK)
Enriching Dreams into Reality
Door No. 101, First Floor, Junction 406-1B, Takka Road, Near K Mall, Panvel, Raigad - 410206
Tel.: 022-27459354/55 Mo.: 7625079203
CIN No. L85110KA1987PLC008699
Email-panvel@canfinhomes.com

DEMAND NOTICE				
Under Section 13(2) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 (SARFAESI Act) read with Rule 3(1) of the Security Interest (Enforcement) Rules, 2002 (Rules) Whereas the undersigned being the Authorised Officer of Can Fin Homes Ltd., under SARFAESI Act and in exercise of powers conferred under Section 13(2) read with Rule 3, issued Demand Notice under Section 13(2) of the said Act, calling upon the Borrowers / guarantors listed hereunder (hereinafter referred to as the "said Borrowers"), to repay the amounts mentioned in the Notice, within 60 days from the date of receipt of Notice, as per details given below. The said Notices have been returned undelivered by the postal authorities / have not been duly acknowledged by the borrowers. Hence the Company by way of abundant caution is effecting this publication of the demand notice (as per the provisions of Rule 3 (1)). The undersigned has, therefore, caused these Notices to be pasted on the premises of the last known addresses of the said Borrowers, as per the said Acts. As security for due repayment of the loan, the following assets have been mortgaged to the Company by the respective parties as detailed below.				
No.	Name of Borrowers/ Guarantors with address	Amount claimed as per Demand Notice *	Description of the Secured Asset	Date of NPA
1	1) Mr. ARAVIND SHIVAPUJAN RAJAABHAR (BORROWER) 2) Mrs. ANJU ARVIND RAJBHAR (CO-BORROWER) Flat No.211, 2ND Floor, Wing-A, SWARA ANGAN , House No.913,Near Sai homechawl, Village Chiple Bhokarpada, Tal. Panvel Dist.Raigad 410206 3) Mr. JAGDISH KRISHNA SAHANI (GUARANTOR) Flat No D-1, Deep Darshan Apartment,At,Vilghar Nere,Tal.Panvel Dist.Raigad 410206	Rs. 19,14,708.7/- (Nineteen Lakh Fourteen Thousand Seven Hundred Eight And Paise Seven Only) as on 03-03-2025	Flat No.211, 2ND Floor,Wing-A,SWARA ANGAN	